

# INSPECTION OF BLOCK OFFICES OF DIRECTORATE OF NATIONAL SAMPLE SURVEY

50. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the work of all the Block Offices of the Directorate of National Sample Survey is inspected by the Superintendent-in-charge, office and manual inspectors, assistant directors, deputy directors, joint directors and chief director twice in a year;

(b) whether it is necessary to have the same offices inspected ten times during a year; and

(c) what is the amount spent on tours by these officers during the years 1960, 1961 and 1962?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) Generally, the Superintendent incharge and the Assistant Director concerned inspect the work of the Block Offices twice a year. Inspection of these offices by the other officers, who are at the headquarters of the Directorate at New Delhi, is carried out according to requirements and usually, only once a year. These inspections are absolutely necessary and are carried out by the various officers from different angles.

(c) The following are the figures of amount spent on the travelling allowances of these officers:—

Year	No. of Block Offices	Total approximate amount of travelling allowance spent
		Rs.
1960	18	62,500
1961	21	47,500
1962	23	55,800

# NON-FIXATION OF SALARY OF GOVERNMENT EMPLOYEES

51. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to a news item published in the *Hindustan Times* of the 14th January, 1963 to the effect that the salary of several hundred Government employees who served in World War II has not so far been fixed;

(b) if so, what is the actual number of such employees;

(c) what are the reasons for not fixing their salaries; and

(d) how the pension is being paid to the employees who have since retired?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) to (d) Yes, Sir. The Press report, however, is vague and does not mention the specific categories of persons or the offices in which they are employed or from which they have retired. Government are not aware of any category of Defence Government employees of whom a large number have not had their pay fixed for two decades. General Government orders already exist regarding the fixation of pay of Government employees of different categories. Individual cases of fixation or re-fixation of pay are considered on their merits when they are referred to Government.

# SAINIK SAMACHAR

52. SHRI BANSI LAL: Will the Minister of DEFENCE be pleased to state:

(a) what steps have so far been taken on the editorial side of the 'Sainik Samachar' to switch over to Hindi from English;